

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT - II**

**Item No. 212  
(IB)-266(ND)2019**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan**

**.....Applicant**

**Versus**

**M/s. Horizon Buildcon Pvt. Ltd**

**..... Respondent/CD**

**SECTION**

**U/s 7 of IBC**

**Order Delivered on 16.03.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**

**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/OC**

**: Mr. Kanishk Khetan, Mr. Prateek  
Kushwaha, Ms. Harimohana, Advocates**

**For the Respondent/CD**

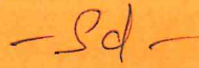
**: Mr. Nattasha Garg, Mr. Arav Pandit,  
Advocates**

**ORDER**

In view of the Circular dated 15<sup>th</sup> March, 2020, the matter stands  
adjourned to 22<sup>nd</sup> April, 2020.



**(L.N. GUPTA)  
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**